NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. CA 124/2016 CA 125/2016 in TCP 95/2014

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: - Purshotam V. Raheja & Ors.
V/s
Castafiore Trading Pvt Ltd.

APPEARANCE :

FOR THE APPLICANT : None present
FOR THE RESPONDENT : None present

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.08.2022
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